

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated: 07th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Gujarat Urja Vikas Nigam Ltd. & Ors. ...Appellant(s)
Vs.
Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Vishal Gupta
Mr. Abhishek Raj for R.1 & 2

Ms. Suparna Srivastava for R.3

ORDER

We have heard learned counsel appearing for Respondent Nos. 1 & 2 for some time.

List the matter for further hearing on **30.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh